

[Prof. Rasa Singh Rawat]

job. . .(Interruptions) Different kind of diseases are break out there . . . (Interruptions).

SHRIMATI BHAGWATI DEVI (Gaya) : Mr. Speaker, Sir, if all the Members will be on the legs then how we will get a chance to speak . . .(Interruptions).

KUMARI UMA BHARATI : Mr. Speaker, Sir, we have become so insensitive towards human beings.

SHRI LALMUNI CHAUBEY (Buxar) : Mr. Speaker, I have given notice of privilege. What action has been taken on that notice ? . . .(Interruptions)

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Let the papers be laid . . . (Interruptions)

[Translation]

Mr. Speaker : Please listen to me

[English]

So many of you came and met me in my Chamber. I said that today is the last day of the Session, so I will suspend the lunch hour and I will give chance to everybody, as far as practicable. What else do you want from me ? I am really very sad. If hundred of you stand up together, is it the way the Parliament would run ? You are not even allowing the Speaker to say something. I said, today is the last day and everybody will get the chance. The Prime Minister has an engagement and he has to go. I also have an engagement. But I have informed them that I would not be able to attend only to give you the chance. The Papers will be laid, the Prime Minister has an important submission to make. He has to go because the Prime Minister of a foreign country is here. Then we will not have lunch hour. Have patience. Everybody will get a chance, provided you behave properly and speak one by one.

SHRI LALMUNI CHAUBEY : My issue is related to breach of Privilege . . .(Interruptions).

[Translation]

KUMARI UMA BHARATI : Mr. Speaker, first of all you take up the issue of orissa . . .(Interruptions).

[English]

MR. SPEAKER : Why do you not put on the

headphone to listen the interpretation if you do not understand my language ?

KUMARI UMA BHARATI : I have heard what you have said. I know English. You cannot question my knowledge about the language.

MR. SPEAKER : Have I not promised that I will give chance to everybody ? All right, you run the House, I am not going to run this House.

(Interruptions)

SHRI G.M. BANATWALLA (Ponnani) : Sir, about the suspension of the lunch hour, my only request is that you may suspend the lunch hour and allow the Members to make their Zero Hour submission. But do not take any regular business during lunch hour because we utilise lunch hour in order to go for our Friday prayer. You may suspend the lunch hour for Zero Hour submissions but not for any regular business of the House.

MR. SPEAKER : Mr. Banatwalla, I am confident that at least for today the Zero Hour will go till lunch time.

(Interruptions)

MR. SPEAKER : Why do you not listen to me ? There is a limit.

I am quite confident that the Zero Hour will go till lunch time because I have the list with me. Being the last day of the Session, I am trying to accommodate everybody. Please behave yourselves.

12.08 hrs

[English]

#### PAPERS LAID ON THE TABLE

**Review by the Govt. of the working of Karnataka Cashew Development Corporation Ltd. Mangalore, and Annual Report of the Corporation for the year 1993-94 and for the year 1995-96 etc.**

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : Sir, on behalf of Shri Chaturan Mishra, I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (a) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1993-94.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2065/97]

- (b) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1994-95.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2066/97]

- (c) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1995-96.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2067/97]

**Employees' Deposit Linked Insurance (Amendment) Scheme, 1966 and Employees' Provident Fund (Second Amendment) Scheme, 1966 as published in Notification No. GSR-24 and 25 in Gazette of India dt. 11 January, 1997**

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : Sir, I beg to lay on the Table :-

A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 7 of the

**Employees' Provident Funds and Miscellaneous Provisions Act, 1952 :-**

- (i) The Employees' Deposit-Linked Insurance (Amendment) Scheme, 1996 published in Notification No. G.S.R. 24 in Gazette of India dated the 11th January, 1997.
- (ii) The Employees' Provident Fund (Second Amendment) Scheme, 1996 published in Notification No. G.S.R. 25 in Gazette of India dated the 11th January, 1997.

[Placed in Library. See No. LT-2068/97]

**Memorandum of Understanding between the Mazagaon Dock Ltd., Goa Shipyard Ltd. and Garden Reach Shipbuilders and Engineers Ltd. for the year 1997-98**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : Sir, on behalf of Shri Mulayam Singh Yadav, I beg to lay on the Table :-

A copy each of the following papers (Hindi and English versions)

- (1) Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-2069/97]

- (2) Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-2070/97]

- (3) Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-2071/97]

**Review of working and Annual Report of the Cement Corporation of India for the year 1995-96, Review and Annual Report of Delhi State Industrial Development Corporation Ltd., New Delhi for the year 1995-96**

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : Sir, I beg to lay on the Table :-